

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 498
TO BE ANSWERED ON 18TH NOVEMBER, 2016**

NATIONAL MEDICAL COMMISSION

498. SHRI HUKUM SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether NITI Aayog has prepared a draft National Medical Commission Bill to set up a new body replacing Medical Council of India (MCI);
- (b) if so, the details and objectives thereof; and
- (c) whether it is likely to be helpful to eradicate the large-scale corruption in granting the approvals for establishment of new medical colleges in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a) to (c) Yes, a draft National Medical Commission Bill is under consideration of NITI Aayog. The proposed National Medical Commission shall have four boards, viz. Under-Graduate Medical Education Board (UGMEB), Post-Graduate Medical Education Board (PGMEB), Medical Assessment And Rating Board (MARB) and Board For Medical Registration (BMR). UGMEB and PGMEB shall determine and prescribe standards and oversee all aspects of medical education at undergraduate and postgraduate level respectively. MARB shall determine the process of Assessment and Rating of Medical Educational Institutions as per the standards laid down by the UGMEB and PGMEB.
